

Manufacture of four-intone Telephone

2064. SHRI J. P. GOYAL: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether it is a fact that the Indian Telephone Industries have a proposal to manufacture four-in-one telephone with push button facility in collaboration with Case Standard of Italy;

(b) if so, what are the salient features of such a four-in-one telephone; and

(c) by when the said four-in-one telephone is likely to be made available to the public?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL.): (a) No, Sir. .

(b) and (c) Do not arise.

Recruitment Examination for Postal Assistants

2065. SHRI M. BASAVARAJU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a recruitment examination for the posts of postal Assistants, from amongst the cadres of Postman etc. was held in U.P. Circle during November, 1982 or around.

(b) if so, whether the result was declared only after eight months or so

(c) whether many successful candidates of 1982 recruitment examination have not been given promotion so far in U.P. Circle;

(d) whether another recruitment examination similar to the one mentioned in (a) above has been held on the 22nd July, 1984 in U.P. Circle; and

(e) whether Government will make immediate arrangements for the promotions of officials who were declared successful in 1982 recruitment examination and also received training from the Department at Saharanpur Training Centre?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL.): (a) to (e) The requisite information is being collected and will be laid on the Table of the House.

Clearance of Power Projects for Punjab

2066. SHRI PAWAN KUMAR BANSAL: Will the Minister of ENERGY be pleased to state;

(a) what is the present stage of the scheme regarding clearance of the following projects submitted to the Central Electricity Authority by the Government of Punjab;

(i) Shahpur Kandi Project,

(ii) Coal Linkage Issue of Guru Nanak Dev Thermal Plant,

(iii) SYL Project;

(iv) UBDC Hydel Project Stage-III:

(v) Various Micro Hydel Schemes;

(b) whether the site Selection Committee set up by the Government has finalised its recommendations for the location of an Atomic Power Plant in Punjab; and

(c) if so, what progress has so far been made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) Information is given in the enclosed Statement. (See below).

(b) No, Sir.

(c) Does not arise.

Statement

(i) *Shahpur Kandi H. E. Project:*

The Shahpur Kandi H. E. Project has been accorded techno-economic approval by CEA, at an estimated cost of Rs. 102 crores; however, it is yet to be approved by the Government

pending resolution of certain inter-State aspects including concurrence of the Jammu and Kashmir Government to pay their share of cost in the Project.

(ii) *Coal linkage issue of Guru Nanak Dev Thermal Plant;*

Punjab State Electricity Board has sent a project feasibility report for Extension Stage-III of the Guru Nanak Dev Thermal Power Project. Bhatinda for installation of two units of 210 MW each to the Central Electricity Authority in December, 1978. This scheme was examined in Central Electricity Authority and the coal linkage was established. However, at the instance of Punjab State Electricity Board, Ropar Thermal Power Station Stage-I was linked to the coal that had earlier been earmarked for Bhatinda Stage-III project. Central Electricity Authority requested Department of Coal to examine the coal linkage for Guru Nank Dev Thermal Power Station Extension Stage-III afresh to enable CEA to examine the proposal further for inclusion in the future generation programme. Since funds were not available for the development of coal mines, Punjab State Electricity Board was informed to revive the scheme at a later date for consideration beyond 1989-90.

Central Electricity Authority has now recommended coal linkage for one unit of 210 MW for Bhatinda Extension Scheme envisaging commissioning of that unit during the first 2 years of the 8th Plan, namely, 1989-90 and 1991-92 for consideration of the Government.

(hi) SYL Project:

The SYL Canal Hydel Project has been examined in CEA/CWC and the comments communicated to the project authorities. The project could be techno-economically appraised by the CEA only after the necessary inputs are tied-up.

(iv) *UBDC Project SMge-IU:*

The Project has been examined and the comments of the CEA/CWC seeking certain clarifications relating to civil works and the estimates, have been communicated to the project authorities.

(v) *Various Micro Hydel Schemes*

The Rohti (0.79 MW), Thuhi (0.79 MW), Nidampur (0.79 MW) and Dhariwal (2.4 MW) Hydel Schemes have been accorded techno-economic clearance by CEA and recommended to Planning Commission for investment decisions. The Project Report on Kunjar Mini Hydel Scheme (4x530 KW) was received in CEA in November, 1983 and comments of the CEA/CWC were sent to the project authorities. The revised Project Report now envisaging 4 units of 500 KW each has recently been received in CEA, which is being examined by them.

Electric Supply at Low Voltage to Rural Areas

2067. SHRI SYED AHMAD HASHMI: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the fact that electric supply at low voltage in the rural areas of villages of Mandoli, Samoli and Nand Nagri in Shahdara area is causing great damage to the electric appliances of the residents and electric motors of small and cottage industries set up these areas; and

(b) whether Government have deferred the decision taken earlier to set up an additional transformer at Mandoli to augment the electric supply at a proper voltage; if so, what other measures are being contemplated by Government to ensure the regular supply at a proper voltage and by when the said transformer is likely to be installed?